

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 831 -- JK (LD) of 2025

DATED:- 15 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 15- 01 - 2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 831 – JK(LD) of 2025 dated 15.01.2025

S.No.	WPC /T.A	Title of Case	Name of the OIC with Designation
1	WP (C) no. 2602/2024	Chet Ram & ors V/s U.T of J&K and Ors.	Sh. Jagdish Singh, Addl. Dy. Commissioner, Samba 94191-04243 adc.samba@gmail.com
2	WP (C) no. 2095/2024	Gulzar Singh & Ors. V/s U.T of J&K and Ors.	Sh. Jagdish Singh, Addl. Dy. Commissioner, Samba 94191-04243 adc.samba@gmail.com
3	WP (C) no. 2030/2024	Gurdev Raj Ors. V/s U.T of J&K and Ors.	Sh. Rajesh Sharma Deputy Commissioner, Samba 97970-22777 dcofficesamba@gmail.com
4	WP (C) no. 1225/2024	Yashpal Singh & Ors. V/s U.T of J&K and Ors.	Sh. Rajesh Sharma Deputy Commissioner, Samba 97970-22777 dcofficesamba@gmail.com
5	WP (C) no. 1794/2024	Sahil Mahajan Proprietor M/s new India Distilleries Sunjwan Nai Basti V/s U.T of J&K and Ors.	Sh. Sudesh Kumar, Tehsildar Vijaypur, 94191-55559 tvijaypur@gmail.com
6	WP (C) no. 2159/2023	Sahil Mahajan Proprietor M/s new India Distilleries Vijaypur Samba V/s U.T of J&K and Ors.	Sh. Sudesh Kumar, Tehsildar Vijaypur, 94191-55559 tvijaypur@gmail.com
7	WP (C) no. 1447/2024	Badri Nath & Ors. V/s U.T of J&K and Ors.	Sh. Shabir Ahmed, Tehsildar Samba, 99063-31310 tehsildarsamba@gmail.com
8	WP (C) no. 2528/2024	Surjeet Singh & Ors. V/s U.T of J&K and Ors.	Sh. Jagdish Singh, Addl. Dy. Commissioner, Samba 94191-04243 adc.samba@gmail.com
9	WP (C) no. 3054/2024	Dhani Ram @ Tannu V/s U.T of J&K and Ors.	Ms. Punica Tehsildar Bari Brahmana 80820-20419 Brahmana_tehsildarbb8@gmail.com

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